

similar schemes of the various State Governments;

(b) what were the amounts of expenditures incurred over the scheme from year to year during the last three years;

(c) what subsidies, grants or aids were given to the States or non-official institutions in this connection from year to year during the last three years and with what instructions or conditions; and

(d) will the Government place on the Table copies of the reports of their activities in this connection during the last three years ?

THE MINISTER FOR EDUCATION

(MAULANA ABUL KALAM AZAD) : (a) The scheme of the Government of India for Social Education is contained in the Final Report of the Adult (Social) Education Committee of the Central Advisory Board of Education appointed in January

1948. The Report is published in Pamphlet No. 79 of the Bureau of Education, copies of which are available in the Library of the House. [See No. IV G. O. (17).]

In order to implement the recommendations contained in the Report, a conference of Provincial Education Ministers was convened in February 1949. Again in July 1949, a meeting of Provincial Officers-in-Charge of Social Education was held to co-ordinate more closely the social education work of the States. The proceedings of the Conference and the Meeting are contained in the pamphlet referred to above.

(b) and (c). The expenditure incurred by the Central Government by way of grants is given in the statement attached. (See Appendix II, Annexure No. 7). These grants were paid during 1949-50 and due to financial stringency were not repeated in subsequent years.

A statement showing grants paid to non-official organizations during 1949-50 is attached. (See Appendix II, Annexure No. 8.) The conditions for grants varied with each individual

case. The grants to State Governments were paid on the basis of their actual expenditure and firm commitments during 1949-50; the State Governments were expected to spend an equal amount from their own resources over a period of three years.

(d) An All-India Report on the progress of social education for the period 1947-51 is under compilation. A general account of the activities of the Ministry, including social education, is given in the annual reports of the Ministry submitted to the Parliament, copies of which are available in the library of the House. [Placed in Library. See No. IV G.O. (32).]

CONSTRUCTION OF AN AERODROME AT HALDWANI

SI. SHRI J. S. BISHT : Will the Minister for COMMUNICATIONS be pleased to state :

(a) whether the Chairman of the Municipal Board, Nainital, approached the Director-General of Civil Aviation for the construction of an all-weather aerodrome at Haldwani to encourage tourist traffic to Kumaon Hills;

(b) whether the proposal was investigated by the Department; and

(c) if so, do Government propose to construct the said aerodrome and when?

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM) : (a) Yes.

(b) and (c). The matter is under examination.

MATERIAL USED FOR CONSTRUCTION OF SHIPS

62. SHRI C. G. K. REDDY : Will the Minister for PRODUCTION be pleased to state :

(a) whether all the material used for hull, superstructure, deck and cabin in the construction of ships at the Visakhapatnam shipyard is of Indian origin ;

(b) if not, what kind of material and what proportion of the material are being imported, and from where;

(c) whether all the prime machinery is imported from abroad;

(d) what auxiliary machinery, such as, winches, capstans, derricks, and what parts of engines are being manufactured in the shipyard; and

(e) what attempts are being made to manufacture engine parts and machine parts in the shipyard ?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) No.

(b) About 50 per cent, of the materials are of Indian origin. Materials like electrical fittings, copper pipes, sanitary fittings, etc., which constitute the remaining 20 per cent, or so, are imported—mostly from the U.K.

(c) Yes.

(d) All the auxiliary machinery is being imported from U.K.

(e) This matter is receiving Government's attention and it is hoped that it will be possible gradually to manufacture these items in the country. This is however a long-term problem and it will be some time before it can be solved.

TRAINING OF SKILLED PERSONNEL IN VISAKHAPATNAM SHIPYARD

63. SHRI C. G. K. REDDY : Will the Minister for PRODUCTION be pleased to state:

(a) whether there is any scheme in operation in the Visakhapatnam shipyard for the training of skilled personnel ;

(b) how many apprentices are being trained annually and for what cadres ;

(c) what facilities exist for their training; and

(d) whether any of them is sent for training abroad ?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) No.

(b) and (c). Do not arise.

(d) The shipyard had sent in the past 19 of their Technical Assistants for higher practical training in the United Kingdom in various branches of shipbuilding for periods of 18 months to 3 years. Out of these, 17 are now working as Officers in the various departments of the shipyard and are holding responsible positions.

IMPORT PERMITS

66. SHRI B. RATH : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether any import permits were granted to *bona fide* traders of Orissa, during the years 1950-51 and 1951-52;

(b) if so, (i) what were the articles for which permits were so granted;

(ii) what was the quantity under each such permit; and

(iii) to whom each of these permits was issued ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR) : (a) and (b). Import licences are issued according to the general policy announced in the Red Book for each licensing period. The import policy is not based on regional, communal or political considerations. No record is, therefore, kept of the regional distribution of import licences. Particulars of import licences issued are published weekly and are regularly supplied to the recognised Chambers of Commerce, etc.

APPROPRIATION (No. 2) BILL, 1952

MR. CHAIRMAN : Now we proceed to the Legislative Business. The Appropriation (No. 2) Bill, 1952. Mr. Deshmukh.